

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5524

ANSWERED ON:10.05.2012

LAND ON LEASE

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways propose to give surplus railway land on lease to the people belonging to Scheduled Caste, Scheduled Tribe and Other Backward Class categories for further utilization purposes;

(b) if so, the details thereof alongwith the areas/land identified therefor, zone-wise; and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): No, Madam. However, Railway land, which is not required for Railway's operational usage in near future, is licensed to Railway employees working in Group 'C' and 'D' category preferably gatemen, gangmen and staff belonging to SC/ST, OBC and the economically weaker section of the society, under Grow More Food (GMF) Scheme.